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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 3903/2017, CM APPL. 18718/2017, CM APPL. 19134/2017
& CM APPL. 27526/2018

COURT ON ITS OWN MOTION

..... Petitioner

Through: Mr. Siddharth Aggarwal, Sr.
Advocate with Mr. Vishwjeet Singh
Bhati, Advocate (Amicus Curiae)

versus

UNION OF INDIA & ORS

..... Respondent

Through: Mr. Kirtiman Singh, CGSC for UOI
with Mr. Waize Ali Noor, Mr. Varun
Rajawat, Mr. Kartik, Ms. Shreya V.
Mehra and Mr. Varun Pratap Singh,
Advocates for UOI
Mr. Ravinder Agarwal, Advocate for
R-6
Mr. Sagar Saxena, Mr. Parmeet Singh
and Mr. Sarthak Pandey, Advocates
for JACSDO
Mr. Avishkar Singhvi (ASC), Naved
Ahmed and Vivek Kr Singh,
Advocates
Mr. Kaushal Gautam, Mr. Mrinal
Sharma, Ms. Snehpreet Kaur,
Advocates for R-3

+ W.P.(C) 8548/2017 & CM APPL. 985/2024

COURT ON ITS OWN MOTION

..... Petitioner

Through: Mr. Ashok Agarwal, Amicus Curiae
with Ms. Ashna Khan and Mr. Manoj
Kumar, Advocates



versus

UNION OF INDIA AND ORS

..... Respondent

Through: Mr. Ravinder Agarwal, Advocate for R-6
Mr. Siddharth Panda, Advocate for Expert Committee
Mr. Ajjay Aroraa, Mr. Kapil Dutta, Mr. Vansh Luthra and Ms. Simran Arora, Advocates for MCD
Ms. Avnish Ahlawat, Standing Counsel for MCD with Ms. Tania Ahlawat, Mr. Nitesh Kumar Singh, Ms. Laavanya Kaushik, Ms. Aliza Alam and Mr. Mohnish Sehrawat, Advocates
Mr. Satyakam, ASC

+ W.P.(C) 8994/2017 & CM APPL. 36965/2019

MADHU BALA

..... Petitioner

Through: Ms. Nancy Shah and Ms. Haridas Medha, Advocates

versus

UNION OF INDIA & ORS

..... Respondents

Through: Mr. Ravinder Agarwal, Advocate for R-6
Mr. Avishkar Singhvi (ASC), Mr. Naved Ahmed and Mr. Vivek Kr Singh, Advocates

+ W.P.(C) 13204/2021

DR NAND KISHOR GARG

..... Petitioner

Through: Mr. Shashank Deo Sugi and Mr. Aru Prakash, Advocates



versus

GOVT TO NCT OF DELHI AND ORS

..... Respondents

Through: Mr. Avishkar Singhvi (ASC), Mr. Naved Ahmed and Mr. Vivek Kr Singh, Advocates
Mr. Kaushal Gautam, Mr. Mrinal Sharma, Ms. Snehpreet Kaur, Advocates for R-3
Mr. Anil Soni, CGSC for UOI along with Mr. Devvrat Yadav, Advocate
Mr. Ravinder Agarwal, Advocate for R-6

CORAM:
HON'BLE THE ACTING CHIEF JUSTICE
HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

ORDER

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04.04.2024

1. Mr. Avishkar Singhvi and Mr. Shashank state that they have not received copies of the interim report submitted by the committee constituted by this Court for improving the medical services in Delhi. Let soft copies of the said report be supplied to them during the course of the day.
2. List on 15th April, 2024 at 02:30 PM.

ACTING CHIEF JUSTICE

MANMEET PRITAM SINGH ARORA, J

APRIL 4, 2024/hp